

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 19.08.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri J.L.Purohit , Sr.Advocate	S.B.Civil Second Appeal No.199/2011 A/wS.B.Civil Second Appeal No.194/2044 , Devi Singh V/s Gopal Singh	Shri Ram Ratan Nagori,Sr.Adv. & Alkesh Agarwal	Mr.C.P.Soni
2.	Shri Dhanpat Choudhary,Advocte	S.B.Civil Misc.Tr.Pet.No.109/ 2015, Bala V/s Bansilal	Mr.R.S. Choudhary	Mr.Manoj Bohara

CAUSE LIST 20.08.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Dr.Manjula Choudhary , Advocate	D.B.CivilMisc Appeal No.1783/2014, VidhayadharV/s Pratibha	Mr.Hemant Shrimali & Himanshu Shrimali	Mr.Aksay Dave

Aheeraj SK Sharmy
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण,
जोधपुर

“ Help The Neady -- Timely Help May Create History ”